

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.1591
ANSWERED ON 05.08.2024

UPPER SIANG HYDROPOWER PROJECT IN ARUNACHAL PRADESH

1591 MS. SUSHMITA DEV:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government is aware about the ongoing protests against the Upper Siang Hydro power Project in Arunachal Pradesh; and
- (b) if so, the measures being undertaken to address the concerns regarding environmental impact, biodiversity loss and loss of ancestral abode for locals?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : The local villagers have raised concerns about the Upper Siang Multipurpose Project. However, the same is being addressed by undertaking confidence building measures through outreach & awareness activities.

Environment Clearance (EC) is required before start of construction of such project. The EC process involves detailed study on baseline data of flora, fauna, socio-economic status and other environmental parameters. Further, Project affected persons are suitably compensated by the project developer as per the Rehabilitation Scheme approved by the respective State Government. The Upper Siang Multipurpose Project is presently at preliminary stage of investigation.
